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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(CRL) 495/2022 & CRL.M.A. 16010/2022

SUNEEL SAHNI SINCE DECEASED THROUGH LRS & ANR.

Through:

.....Petitioner Ms. Roopa Dayal and Ms. Shivleen Pasricha, Advocates.

versus

UNION OF INDIA & ANR. Through:Respondent Mr. Nitinjya Chaudhry, SPC with Mr. Rahul Mourya, Advocates for UOI. Mr. Arshdeep Singh Khurana, Advocate for R-2. Mr. N.K.Matta, SPP with Mr. Mohd. Faizan Khan, Advocate. Mr. Suresh Pandey, Advocate.

CORAM: HON'BLE MR. JUSTICE CHANDRA DHARI SINGH

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ORDER 05.03.2025

List for final hearing on 7th April, 2025.

CHANDRA DHARI SINGH, J

MARCH 5, 2025 NA/mk

Click here to check corrigendum, if any

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